

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
CP No. 20/213/JPR/2022  
Under Section 213 of  
Companies Act, 2013

**In the matter of:**

M/s Colorband Dyestuff (P.) Ltd.

...Petitioner

Versus

M/s Shree Rajasthan Syntex Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**


For the Petitioner : Mily Ghoshal, Adv.

For the Respondent : None-appeared

**ORDER**

Heard Ms. Mily Ghoshal, Adv. appearing on behalf of the Petitioner. She seeks to withdraw this petition. Permission Granted. CP No. 20/213/JPR/2022 is dismissed as withdrawn.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

September 27, 2022  
VG